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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/65/2016

NAME OF THE PETITIONER(S) : J. Sivakumar & Another

NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. Aravind, Advocate for Petitioners.
R. Aravind
23/01/17
R. Aravind
for Respondents
bc

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that there is a suit pending before the Hon'ble High Court challenging the memo dated 28.10.2008 and he has instructed his clients to withdraw the said suit since the plea in this petition is one and the same and sought time for reporting the status and also for submitting arguments in the pending impleading petition. At request time is granted. Put up on 16.02.2017 at 10.30 A.M.

Shri Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)